

was held in Calcutta and Kanpur. But after that nothing has been done in this regard.

14.2 hrs.

[SHRI GULSHER AHMED in the Chair].

Sir, in our country large number of people are interested in watching games and films on T.V. I do not understand why 'APPLE' satellite is not being used to show these games throughout the country. Therefore, I demand that immediate steps be taken to set up micro-wave link for Calcutta and Kanpur to telecast current test matches and till this arrangement is made, APPLE should be utilised for that.

(v) DEMAND FOR INCREASE IN THE COMMISSION OF FAIR PRICE SHOP-OWNERS IN DELHI.

श्री रामावतार शास्त्री (पटना) :
सभापति महोदय; दिल्ली जैसे बड़े शहर में निश्चित रूप से सार्वजनिक वितरण प्रणाली की हजारों दुकानों काम कर रही है। उन्हें चलाने वाले हजारों दुकानदार भी उन दुकानों की कमाई से अपने परिवार का भरण-पोषण कर रहे हैं।

राशन के दुकानदार पिछले 17 वर्षों से दिल्ली की जनता की सेवा करते आ रहे हैं। परन्तु वर्तमान मंहगाई को देखते हुए उन्हें मिलने वाले कमीशन में वृद्धि नहीं की गई है। हाँ, कहने के लिए सरकार ने उचित दर ने दुकानदारों के कमीशन में सन् 1975 में केवल गेहूँ और चावल के लिए प्रति किलो एक पैसे की बढ़ोत्तरी की।

यहाँ यह कहना अनुचित नहीं होगा कि सन् 1965 से लेकर अब तक सरकार ने राशन की दुकानों से मिलने वाली आवश्यक वस्तुओं के मूल्यों में कई बार बढ़ोत्तरी की है। इस के बावजूद

दुकानदारों को दिए जाने वाले कमीशन में कोई खाँस बढ़ोत्तरी नहीं की गई है।

सन् 1965 से 1981 के बीच सरकार ने आवश्यक वस्तुओं की कीमतों में जो वृद्धि की है उस की तुलिका इस प्रकार है:—

1. गेहूँ : 1965 में जो गेहूँ 44 पैसे किलो मिलता था उस का मूल्य 1981 में 1.49 हो गया यानी 1.05 की वृद्धि।

2. चावल : 1965 में जो चावल 69 पैसे मिलता था उसकी कीमत सन् 1981 में 2.06 पैसे किलो है यानी 1.37 पैसे की वृद्धि।

3. चीनी : जो चीनी 1965 में प्रति किलो 1.23 थी वह 1981 में 3.65 प्रति किलो मिल रही है यानी 2.42 की वृद्धि हुई।

4. आटा : 1965 में जो आटा 49 पैसे में एक किलो मिलता था उसका दाम 1981 में बढ़ कर 1.50 हो गया यानी 1.01 की बढ़ोत्तरी हो गई है।

5. मक्का : 1965 में एक किलो मक्का का दाम 78 पैसे था, 1981 में उसका दाम 2.09 हो गया है यानी 1.31 की बढ़ती हुई है।

6. सूजी : 1965 में सूजी का दाम प्रति किलो 84 पैसे था, 1981 में उसका मूल्य 2.15 हो गया है यानी 1.31 की वृद्धि हुई है।

उपर्युक्त आंकड़ों को देखते हुए राशन के दुकानदारों के कमीशन में निश्चित रूप से बढ़ोत्तरी होनी चाहिए जो हर दृष्टि से उचित होगी। परन्तु

[श्री रामाक्षर शस्त्री]

कमोशनों में वृद्धि का अर्थ यह कदापि नहीं होना चाहिए कि राशन के दुकानों से मिलने वाली चीजों के मूल्य बढ़ा दिए जायें।

आशा है सरकार राशन के दुकानदारों को कमोशन बढ़ाने की मांग पर सहानुभूतिपूर्वक विचार करेगी।

(vi) ALTERNATIVE EMPLOYMENT FOR THE EMPLOYEES RETRENCHED FROM SALEM STEEL PLANT.

*SHRI C. PLANIAPPA (Salem): Under Rule 377 I wish to raise the following matter of urgent public importance.

The Hindustan Steel Construction Company Ltd., is a Central Government organisation. This organisation is engaged in erecting steel mills in many parts of our country and also in implementing allied projects. Particularly, in Bhilai, Bokaro, Kudremukh, Visakhapatnam, Salem, Madras etc. the work of the Hindustan Steel Construction Company is continuing. Similarly, this organisation is also engaged in construction work in Libya, Iraq and other countries.

The most unfortunate aspect of this organisation's work is that the workers are to fend for themselves immediately after the completion of a particular project by this company. This system of leaving the workers in the lurch should be stopped.

The Hindustan Steel Construction Company is getting work contracts in other places even before the work in a particular place is completed. In such cases the surplus workers in the project being completed should be taken over to the new projects. If that is done, then there will be no retrenchment of workers. New, news has come that there are reports that there

will be retrenchment of workers in Salem, Kudremukh, Madras and particularly in Salem. Under the labour laws of the country, those who have joined later must go first. But in Salem, there is a proposal to send all of them together. Should such large-scale retrenchment be allowed? Cannot H.S.C.L. find alternative avenues of employment for them in the new projects being undertaken? Should not the Ministry of Steel take interest in this matter and ensure that they are taken in the steel projects undertaken by H.S.C.L. elsewhere?

Though the finances may not permit the taking up the second phase of Salem Steel project, at least the work on the second Sensameer Mill should be started. The present salem project has not led to any appreciable benefit to the local people and they are not satisfied. The present cold rolling mill has given employment only to 1000 people. So, immediately the second Sensameer Mill should be constructed so that there is no large-scale retrenchment in Salem Steel Plant.

(vii) RELIEF MEASURES REQUIRED FOR THE INHABITANTS AND LIVE STOCK ENTRAPPED IN KARGIL AND LADAKH DISTRICTS DUE TO HEAVY SNOW FALL.

SHRI P. NAMGYAL (Ladakh): The untimely heavy snowfall in first week of November, 1981 in Ladakh regions has entrapped inhabitants and caught them unawares, resulting in early blockage of many roads in far-flung and remote villages of the districts of Kargil and Ladakh. Communications have been suspended, entire pasture lands of Changthang, areas bordering Tibet, and Zaskar areas are snow-covered, depriving survival of sheep, goats, horses, mules and other livestock, including Yaks of the nomadic tribes. The first information reports from these areas revealed that more than 5,000 heads of cattle, mostly young kid of sheep and goats, have perished due to starvation and cold. Several cases of frost bites to human